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WA-2862-2025

IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA, CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE DWARKA DHISH BANSAL ON THE 7th OF OCTOBER, 2025

WRIT APPEAL No. 2862 of 2025

MP TECHNICAL EDUCATION AND SKILL DEVELOPMENT ASSOCIATION

Versus

STATE OF MADHYA PRADESH AND OTHERS

Appearance:

Ms. Disha Rohitas - Advocate for appellant.

Dr. S.S. Chauhan - Government Advocate for respondents No.1 & 2/State.

Shri Nikhil Bhatt - Advocate for respondent No.3/PSC.

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ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel appearing for appellant submits that since the matter is listed before the learned Single Judge on 16.10.2025, she does not want to press the present appeal reserving the right of the appellant to pray before the learned Single Judge for a complete stay of the recruitment process.

- 2. In view of the above, petition is dismissed as withdrawn.
- 3. All rights and contentions of the parties are reserved.

(SANJEEV SACHDEVA) CHIEF JUSTICE (DWARKA DHISH BANSAL) JUDGE



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